

1	2	3	4
19.	Tripura	0.11	35
20.	Manipur	0.18	40
21.	Meghalaya	0.05	20
22.	Nagaland	0.01	12
23.	Arunachal Pradesh	0.01	19
24.	Mizoram	0.02	21
25.	Others	0.78	245
All India		199.00	60,143

Irregularities in NDDB

3182. SHRI MANOJ KUMAR SINHA :
SHRI LALMUNI CHAUBEY :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "Agni Pariksha Se Bachta Phir Raha Hai NDDB" appearing in the 'Jansatta', dated June 26, 1997;

(b) if so, the facts of the matter reported therein; and

(c) the action being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) Yes Sir.

(b) and (c) On the request of the Comptroller and Auditor General of India (CAG) the Government of India had conveyed the approval of the President to undertake audit of accounts of the National Dairy Development Board (NDDB) for the financial years 1988-89 to 1995-96 under Section 14(2) of the Comptroller & Auditor General's (Duties, Powers and Conditions of Services) Act, 1971.

The NDDB subsequently pointed out that its case was covered under Section 15(2) of the said act and, as such, was not liable to audit by CAG. Pending a reference to the Ministry of Law on the subject, the CAG has been requested not to proceed with the audit.

The 30th Annual Report of the NDDB for the year 1995-96 alongwith Review Report was sent to the Secretaries of Lok Sabha and Rajya Sabha on 10th April, 1997, for laying on Table of both the Houses. Later the Government felt that the Review Report does not cover all the points. Accordingly, the previous report which was not placed before the House was withdrawn and a fresh review report sent to Rajya Sabha/Lok Sabha Sectt. on 15.5.97.

Government's views on Operation Flood are included in the Review Report.

Wheat, Rice and Sugarcane Area under Cultivation

3183. SHRI ANNASAHIB M.K. PATIL : Will the Minister of AGRICULTURE be pleased to state:

(a) the total area under the cultivation of wheat, rice and sugarcane, at present separately State-wise;

(b) the extent to which more area is likely to be covered under the cultivation of these crops as compared to that of the last two years; and

(c) the steps taken/proposed to be taken by the Government to increase the area under cultivation of these crops?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) and (b) The statement giving State-wise area under cultivation of wheat, rice and sugarcane for 1996-97 as compared to last two years i.e. 1995-96 and 1994-95 is annexed.

(c) There are no specific measures taken by the Government to increase the area under cultivation of any specific crop. However, in order to increase the productivity and production of these crops, the Government is implementing crop specific development schemes such as Integrated Cereals Development programme in rice and wheat based Cropping System Areas and Sustainable Development of Sugarcane based Cropping System.